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Attack on innocent citizens

2588. DR. AMEE YAJNIK:

SHRI RAJMANI PATEL:

Will the Minister of HOME AFFAIRS be pleased to state the number of cases registered under the attacks committed by Left Wing Extremists on common man, religion-based crimes against innocent citizens and violence against journalists during the last three years and the actions taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): As per seventh schedule of the Constitution of India, 'Police' and 'Public Order' are State subjects. The Central Government, however, supplements the efforts of the States by monitoring security situation, issuing of advisories and provision of Central Armed Police Forces (CAPFs). To address Left Wing Extremism holistically, Government of India has approved a National Policy and Action Plan -2015 envisaging a multi-pronged strategy consisting of security measures and development interventions.

The data regarding cases of attacks by Left Wing Extremists against common man, religion based crimes against innocent citizens and violence against journalists are not maintained by Central Government.

However, the number of civilians killed in Left Wing Extremism related incidents during last three years is as under:

- (i) 2016-213
- 2017-188 (ii)
- (iii) 2018-173
- (iv) 2019 (till 15 Nov) 132.

Ranking of India in social hostilities

2589. SHRI B. K. HARIPRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

whether it is a fact that India was ranked fourth in the world in year, 2015 after Syria, Nigeria and Iraq for the highest social hostilities involving religion, as reported in the media on 14 April, 2017; and